

- (iv) 36,000 dug-wells have been sunk till April, 1977 out of 60,000 programmed to meet scarcity;
- (v) Digging of 7,000 surface wells has been taken up to provide drinking water;
- (vi) 680 tube-wells have been provided during 1976-77 and 900 are being taken up during 1977-78;
- (vii) Temporary wells have been provided in the dry beds of nal-lahs, rivers, ponds, etc. for providing drinking water to men and cattle in the scarcity areas;
- (viii) Loans have been provided for agricultural production through cooperative and banking institutions;
- (ix) Rs. 24 crores were spent last year in schemes for providing employment to the affected population and Rs. 14 crores have been provided for such employment generating schemes this year;
- (x) 16,000 metric tonnes of wheat has been released under Food for Work Programme; and
- (xi) 15 lakh beneficiaries under normal and another ten lakh under Emergency feeding programmes being covered. Besides, old age pension in a restricted way and gratuitous relief in acute cases are being provided.

**Irregularities in Regional Engineering College, Durgapur**

45. SHRI KRISHNA CHANDRA HALDER: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether his attention has been drawn to the gross irregularities and anomalies prevailing since 1972 in the Regional Engineering College, Durgapur; and

(b) if so, what steps have been taken to investigate the entire matter and punish the officials responsible for these irregularities

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The following two irregularities in the Regional Engineering College, Durgapur have been brought to our notice:—

- (1) *Defalcation of College funds*—A cash shortage of Rs. 23,714 was noticed in the cash vault of the College on 31-7-75. An F.I.R. was lodged with the police for defalcation of funds against (1) Shri P. C. Chowdhury, Head Cashier and (2) Shri H. K. Banerji, Registrar of the College and the Police had registered the case on 3-8-75 under Section 409 IPC. The Police is investigating the case. After considering the facts of the case, the Board of Governors have suspended Shri P. C. Chowdhury, Head Cashier on 10-10-75.
- (2) *Non-investment of Contributory Provident Fund*.—No investment of employees' provident fund was made during 1971-72 and 1972-73 and the amount was kept in current account. The normal functioning of the College was disturbed for some time during 1969 and there was abnormal situation in the College. There was also no regular Principal from 6-2-70 to 18-12-71 and thus some abnormal situation prevailed in the College administration. From 1973-74 onwards investments for the provident funds are being made on regular basis and the amount of provident fund which could not be invested during 1971-72 and 1972-73 has also been deposited in long term deposits. A committee to investigate the causes of delay in investment

for the provident fund during 1971-72 and 1972-73 and to locate the responsibility for this delay has been set up by the College on 17-12-76. The report of the Committee is awaited.

मध्य प्रदेश के बुन्देलखण्ड क्षेत्र में कृषि कालेज

46. श्री लक्ष्मी नारायण नायक : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या किसानों की भलाई के लिये बुन्देलखण्ड क्षेत्र के छतरपुर अथवा टीकमगढ़ जिले में, वहां की कृषि सम्बन्धी क्षमता को तथा इस तथ्य को ध्यान में रखते हुए कि इस क्षेत्र में कोई कृषि कालेज नहीं है एक कृषि कालेज स्थापित करने के बारे में सरकार का विचार मध्य प्रदेश राज्य सरकार को सलाह देने का है ; और

(ख) क्या केन्द्र सरकार अथवा मध्य प्रदेश सरकार का विचार वहां एक कृषि कालेज स्थापित करने के लिये इन जिलों का सर्वेक्षण करने का है ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल) : (क) भारत सरकार का, मध्य प्रदेश राज्य सरकार के बुन्देलखण्ड क्षेत्र के छतरपुर अथवा टीकमगढ़ जिले में कृषि महाविद्यालय स्थापित करने की सलाह देने का कोई विचार नहीं है। मध्य प्रदेश में जवाहर लाल नेहरू कृषि विश्वविद्यालय, जबलपुर तथा इसके सात परिसरों से आशा की जाती है कि वे इस क्षेत्र की सेवा करेंगे।

(ख) कृषि महाविद्यालय स्थापित करने के लिये सर्वेक्षण करने का न तो केन्द्रीय सरकार का विचार है और न मध्य प्रदेश सरकार का।

विश्वविद्यालय में छात्र संघों पर प्रतिबन्ध

47. श्री जनेश्वर मिश्र : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आपातकाल के दौरान विभिन्न विश्वविद्यालयों में छात्र संघों को समाप्त कर दिया था ;

(ख) उन्हें पुनः जीवित करने के बारे में क्या निर्णय लिया गया ; और

(ग) उस पर कहां तक अमल हुआ है ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्दर) (क) से (ग) : आपातकालीन स्थिति के लागू होने के तुरन्त बाद शिक्षा मंत्रालय ने राज्य सरकारों को यह सलाह दी कि छात्र संघों को शैक्षिक जीवन भंग करने का एक साधन न बनने दिया जाए और जहां भी आवश्यक हो संघ निलम्बित कर दिए जायें और उसकी जगह छात्रों की भावनाओं की अभिव्यक्ति के लिये कोई दूसरा साधन खोजा जा सकता है। राज्यों को दिया गया वह आदेश वापस ले लिया गया है और छात्रों को पूर्ववत् कार्य करने की अनुमति दे दी गई है।